

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 268 of 2014 &
IA-434 of 2014

Dated : 13th January, 2015

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of :

PMC Power Pvt. Ltd. & Ors. ...Appellant(s)
Versus

Andhra Pradesh Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. K.L.D.S. Vinober for R-2 to R-4

ORDER

Learned counsel for Respondent Nos. 2 to 4 seeks two weeks time to file reply. He may file the same on or before 28.02.2015 after serving copy on the other side.

List the matter on 09.02.2015.

(Rakesh Nath)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Ts/jps